NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM**
HON'BLE MEMBER (TECHNICAL)

TMT. T KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/55/KOB/2022
SECTION	95(1) IBC
NAME OF PARTIES	UNION BANK OF INDIA, CHALAI BAZAR BRANCH V/S E M NAJEEB ELLIAS MOHAMMED.
PETITIONERS ADVOCATE/ PROFESSIONAL	A S P KURUP, SADCHITH P KURUP, C P ANIL RAJ, SIVA SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	KSR & MANJULA DEVI.

Office Notes

14 Sept 2023

O R D E R

IA(IBC)/176/KOB/2023 in CP(IBC)/55/KOB/2022

Matter adjourned to **22/09/2023.**

CP(IBC)/55/KOB/2022

Matter adjourned to **22/09/2023.**

SD /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

SD /-

JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)